

**BEFORE THE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI**

ORIGINAL APPLICATION No. 06 OF 2022 (SZ)

IN THE MATTER OF:

P.V.Subramanya Varma,
S/o.P.Atchutha Rama Raju,
Hyderabad.

....

Applicant(s)

Versus

State of Telangana,
rep by its Prl. Secretary,
EFS&T Dept., & Others

....

Respondent(s)

STATUS REPORT OF TELANGANA STATE POLLUTION CONTROL BOARD

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Place: Hyderabad.

Date: 06-09-2022.

(1)

Status Report dated 06.09.2022 of the Environmental Engineer, Telangana State Pollution Control Board, Regional Office, Rangareddy in Original Application No. 6 of 2022

It is to submit that the Joint Committee constituted by the Hon'ble NGT in OA No. 6 of 2022 has submitted the final report, which was taken on record during the hearing held on 17.08.2022. The Hon'ble NGT vide order dated 17.08.2022 directed as follows: -

“.....

7. The State Pollution Control Board is directed to once again inspect the site and give us another report in this regard. In the meanwhile, any objection by the applicant also can be filed before this Tribunal, after which, the final orders will be passed”.

In this regard, the following is submitted:

The Board officials have inspected the crushers located in Shamshabad, Serilingampally and Gandipet Mandals of Rangareddy District on 29.08.2022 to verify the status of the stone crushers. The status of the stone crushers located in these Mandals is submitted below:

Sl.No.	Name & Address of the Crusher	Status of CFO	Action Taken by the Board	Present Status
Respondent stone crushing units:				
1.	M/s. Sri Laxmi Narasimha Metal Industries, Vattinagulapally, Gandipet, RR District (Respondent No. 15)	---	Issued Closure Order to the industry vide order dated 27.09.2017	During inspection, the unit was not in operation. However, as observed from the existing stocks of stone aggregates, the unit has been operating by using alternative power supply i.e., DG Set.
2.	M/s. Hyma Developers (formerly M/s. Pullur Constructions & My Home Constructions) , Kokapet(V), Gandipet (M), Rangareddy District (Respondent No. 16)	CFO for Captive Crusher vide order dated 02.03.2022, which is valid upto 28.02.2023	---	Having Valid CFO and operating

(2)

3.	M/s. Adeshwar Aggregates Pvt Ltd., (Vesella Aggregates), Sy.No.246/1 & 246/2, Vattinagulapalli, Gandipet, RR District (Respondent Nos. 17 Repeated at Respondent No. 21)	---	Issued Closure Order to the industry vide order dated 22.08.2019	During inspection, the unit was not in operation. However, as observed from the existing stocks of stone aggregates, the unit has been operating by using alternative power supply i.e., DG Set. The Board filed Appeal No.39 of 2022 in Hon'ble NGT, Chennai against Hon'ble Appellate Authority Order dated 12.04.2022. The Hon'ble NGT issued judgement vide order dated 29.08.2022, setting aside the Appellate Authority Order stating as follows: - <i>"...the Order of the Appellate Authority is set aside and the order of the Pollution Control Board is restored."</i>
4.	M/s. Kore Stone Minerals, Vattinagulapally (V), Gandipet (M), Rangareddy District. (Respondent Nos. 18)	---	Issued Closure Order to the industry vide order dated 28.09.2020	Crusher was dismantled and removed.
5.	M/s. Sri Laxmi Constructions (formerly Raghavendra Stone Crusher), Vattinagulapally (V), Gandipet (M), Rangareddy District (Respondent No. 19)	---	Issued Closure Order to the industry vide order dated 22.08.2019	During inspection, the unit was not in operation. However, as observed from the existing stocks of stone aggregates, the unit has been operating by using alternative power supply i.e., DG Set.
6.	M/s. Sree Rama Engineering Constructions, Vattinagulapalli, Gandipet, RR District. (Respondent No. 20)	The Board issued CFO to the industry vide order dated 20.03.2021 which is valid upto 31.01.2024.	---	Having Valid CFO and the unit is operating

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7.	M/s. Hyderabad Rock Sand, Vattinagulapally (V), Gandipet (M), Rangareddy District (Respondent No. 22)	---	Issued Closure Order to the industry vide order dated 28.09.2020	During inspection, the unit was not in operation. However, as observed from the existing stocks of stone aggregates, the unit has been operating by using alternative power supply i.e., DG Set.
8.	M/s. Sree Rock Sand Minerals, Sy.No.36,Gopanpalli, Serilingampally, RR District (Respondent No. 23)	---	Issued Closure Order to the industry vide order dated 22.08.2019	The Revenue Officials dismantled the crusher. During inspection, no stocks of stone aggregates observed.
9.	M/s. Great India Mining (formerly Sebi Mining), Goulidoddi(V), Serilingampally(M), Rangareddy District (Respondent No. 24)	---	Issued Closure Order to the industry vide order dated 21.03.2022	<p>During inspection, the unit was not in operation. However, as observed from the existing stocks of stone aggregates, the unit has been operating by using alternative power supply i.e., DG Set.</p> <p>The Hon'ble Appellate Authority in Appeal No. 37 of 2022, issued Order dated 05.07.2022 stating as follows: - "Hence we deem it more appropriate to earlier proceeding or procedure as followed earlier the appeal is disposed directing Respondent to consider application filed by appellant filed on without being influenced and taking into consideration, any of the earlier proceedings and earlier order or findings.</p> <p>It is needless to observe that the entire claim of factum of village being not amongst the villages, and also the factum of existence industry is far away from prescribed</p>

				<p>limit all these shall be taken into consideration. The Appeal is accordingly disposed off, subject to the above directions to the Respondent No.2 to dispose of application within four weeks from the date of receipt of order. No Costs.”</p> <p>However as seen from the records of the TSPCB, Regional Office, RR District, the CFO application of the industry dated 27.05.2022 filed through TS-iPASS was not considered by the Board and the same was communicated through online on 28.05.2022 with the following reason “as the unit falls in the catchment area and within 10km radius of Himayatsagar and Osmansagar lakes”.</p>
10.	M/s. DBR Metal Industry, Kothwalguda, Shamshabad, RR District (Respondent No. 25)	---	Issued Closure Order issued to the industry vide order dated 27.09.2017	The unit has reinstalled the plant & machinery and the unit is in operation.
11.	M/s. SMI Stone Crusher (Shama Metal Industry), Kothwalguda, Shamshabad, RR District (Respondent No. 32)	---	Issued Closure Order to the industry vide order dated 28.03.2012	During inspection, the unit was not in operation. However, as observed from the existing stocks of stone aggregates, the unit has been operating by using alternative power supply i.e., DG Set.
12.	M/s. AMI Stone Crushers (formerly AQI Metal Industries / Ahmed Metal Industries), Kothwalguda, Shamshabad, RR District (Respondent No. 33)	---	Issued Closure Order to the industry vide order dated 27.09.2017	The Revenue Officials dismantled the crusher. During inspection, no stocks of stone aggregates observed.

Non Respondent stone crushing units:				
1.	M/s. Shama Metal Supply, Sy.No.7 & 20, Dargha Khaleej Khan Village, Gandipet(M), Rangareddy District.	---	Issued Closure Order to the industry vide order dated 17.06.2021	The unit has reinstalled the plant & machinery and the unit is in operation.
2.	M/s. GMR Stone Crusher, (Formerly M/s. Progressive Construction Company), Sy.No. 270 & 271, Vattinagulapally (V), Gandipet (M), Rangareddy District	Consent for Operation of the industry which is valid upto 31.03.2023	---	Having valid CFO and operating
3.	M/s. Adeshwar Traders (formerly M/s. Vensai Metals / M/s.Prasad Metals), Vattinagulapally (V), Gandipet (M), Rangareddy District	---	Issued Closure Order to the industry vide order dated 22.08.2019	During inspection, the unit was not in operation. However, as observed from the existing stocks of stone aggregates, the unit has been operating by using alternative power supply i.e., DG Set.
4.	M/s. Teja Reddy Crushers, Vattinagulapally (V), Gandipet (M), Rangareddy District	---	Issued Closure Orders to the units vide order dated 20.07.2019	During inspection, the units (2 nos.) were not in operation. However, as observed from the existing stocks of stone aggregates, the units have been operating by using alternative power supply i.e., DG Sets.
5.	M/s. Sri Srinivasa & Co., Sy.No.452/1, Puppalaguda (V), Gandipet (M), Rangareddy District	---	Issued Closure order to the industry vide order dated 02.11.2021	The Revenue Officials dismantled the crusher and no stocks of stone aggregates observed.
6.	M/s. Sree Sand Mineral(formerly Ganesh Metal Industries), Gopanpalli, Serilingampally, RR District	---	Issued Closure Order to the industry vide order dated 22.08.2019	The Revenue Officials dismantled the screens and conveyor belts.
7.	M/s. Padmavathi Metal Industry, Kothwalguda, Shamshabad, RR District	---	Issued Closure Order to the industry vide order dated 27.09.2017	The Revenue Officials dismantled the crusher
8.	M/s. JMI Stone Crushers (formerly M/s. Jagadamba Metal Industry) Kothwalguda,	---	Issued Closure Order to the industry vide order dated 27.09.2017	The Revenue Officials dismantled the crusher

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	Shamshabad, RR District			
9.	M/s. ASR Metal Industry, Kothwalguda, Shamshabad, RR District	---	Issued Closure Order issued to the industry vide order dated 27.09.2017	The Revenue Officials dismantled the crusher
10.	M/s. C5 Infra Pvt. Ltd, (Crusher), Vattinagulapally, Gandipet (M), RR District	---	Issued Closure Order to the industry vide order dated 21.03.2022	The unit has established in the premises of M/s. Kore Stone Minerals and it is in operation, during the inspection.
11.	M/s. Unnamed Stone Crusher, located beside Aadeeshwar Aggregates, Vattinagulapally, Gandipet (M), RR District	---	Issued Closure Order to the industry vide order dated 21.03.2022	During inspection, the unit was not in operation. However, as observed from the existing stocks of stone aggregates, the unit has been operating by using alternative power supply i.e., DG Set.

The TSPCB, Regional Office, RR District has addressed a letter dated 01.29.2022 to the Collector & District Magistrate, Rangareddy District, duly submitting the status of crushers and with a request to direct the concern to dismantle the unauthorized stone crushing units **(Annexure-I)**.

Place: Hyderabad
Date: 06.09.2022


ENVIRONMENTAL ENGINEER
ENVIRONMENTAL ENGINEER
T.S. Pollution Control Board
Regional Office - I, R.R. District.



TELANGANA STATE POLLUTION CONTROL BOARD

REGIONAL OFFICE - I, RANGAREDDY DISTRICT

H.No.6-3-1219, Block C, Ward No.91, 2nd Floor, Backside of Country Club, Kundanbagh, Umanagar, Begumpet, Hyderabad - 500016.

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Annexure - I

M. Venkat Narsu,
Environmental Engineer

Email: ee-rr1-tspcb@telangana.gov.in

Lr.No./Complaint/PCB/RO.I-RRD/2022- 571

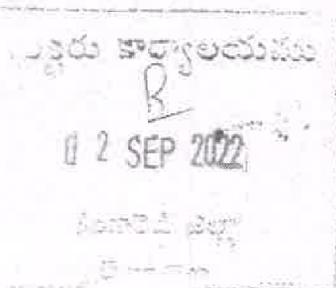
Date: 01.09.2022

To
**The Collector & District Magistrate,
Rangareddy District**

Sir,

Sub:- TSPCB – Regional Office – I, Rangareddy District – Stone Crushers & Ready Mix Plants – Operating within 10 kms radius of Himayathsagar and Osmansagar Lakes, without obtaining consents of the Board – Causing Air pollution & Water Pollution to the surroundings - Closure Order Issued – Stone Crushers / Ready Mix Plants Continuing operations with DG Set – Report Submitted - Reg.

- Ref:-**
1. TSPCB closure orders dated 27.09.2017, 22.01.2019, 22.08.2019 & 26.10.2019
 2. T.O. letter addressed to Thasildhar, Shankarpally dated 02.08.2019.
 3. Twitter complaint received from Sri K.T. Rama Rao, Hon'ble Minister of MA&UD, Industries and IT&C.
 4. Hon'ble High Court Order dated 08.11.2019 in WP.No.22910 of 2019
 5. Hon'ble High Court Order dated 22.01.2020 in WP.No.22910 of 2019
 6. T.O. Letter addressed to Thasildhar, Gandipet dated: 02.12.2019 & 08.10.2020
 7. Meeting held at Collectorate, Rangareddy District on 17.11.2020.
 8. Hon'ble High Court order dated 20.10.2021 in W.P.no.170 of 2020 filed by Sri M. Gopal Reddy, S/o. M. Anji Reddy against the crushers and Ready Mix Plants operating in G.O.Ms.No.111 area (within 10 kms radius of Himayatsagar and Osmansgar lakes).
 9. The Board Office vide-mails dated 18.10.2021 & 23.10.2021 forwarded the complaints made by Sri R.Rambabu & Sri P.V.Subramanya Varma against the crushers and Ready Mix Plants operating in G.O.Ms.No.111 area (within 10 kms radius of Himayatsagar and Osmansgar lakes).
 10. Inspection of the Board Officials on 30.10.2021
 11. T.O. Letter dated 01.11.2021
 12. Board Office mail dated 09.12.2021 & 12.01.2022 directing the ROs to seize the crushers in co-ordination with the Revenue officials.
 13. JCEE, ZO, HYD Letter dated 17.01.2022 addressed to the District Collector, Rangareddy.
 14. Inspection of Joint Committee consists of Revenue Department, Mining Department & PCB Officials on 28.01.2022 (Gandipet Mandal), 31.01.2022 (Serilingampally Mandal) & 03.02.2022 (Shamshabad Mandal).
 15. Gandipet MRO letter dated 03.02.2022 received on 07.02.2022.
 16. Inspection of Joint Committee constituted by Hon'ble NGT along with PCB Officials on 14.02.2022
 17. Telephonic complaint received from Crushers Association Sri Koushik Reddy stating that the crushers are operating in spite of seizing.
 18. T.O.Letter dated 26.02.2022 & 22.03.2022
 19. D.O.Letter dated 28.03.2022



20. Inspection of Board Officials along with Revenue Officials on 08.06.2022

21. This office letter dated 21.06.2022

22. Inspection of Board Officials along with Revenue Officials on 29.08.2022

* * *

It is to submit that the Collector and District Magistrate vide letter dated:10.03.2022 directed the tahsildars of Gandipet, Shamshabad & Serilingampally to remove the stone crushers located in 10 kms radius of Himayatsagar and Osmansagar lakes.

The Member Secretary vide D.O. letter dated: 28.03.2022 has requested the District Collector to instruct the concerned officials to take strict action on the illegal stone crushers located within 10 kms radius of Himayatsagar and Osmansagar lakes and implement of the Hon'ble High Court order dated: 18.01.2022.

As per the directions of the Collector and District Magistrate the Revenue officials along with TSPCB and Mining Department Officials have inspected the stone crushers located in the 10 kms radius of Himayatsagar and Osmansagar lakes. The stone crushers located in Kothwalguda, Shamshabad (M), Gopanpally, Serilingampally (M) were dismantled, as they are located in the Government Lands. The crushers located in Vattinagulapally, Gandipet (M) were not dismantled as they are located in the patta lands. However, all the generators were disconnected and seized.

The earlier status of each crusher is submitted below:

Sl.No.	Name & Address of the Crusher	Status
1.	M/s. Great India Mining, Opposite H.P. Petrol Bunk lane, Goulidoddi (V), Serilingampally(M), Rangareddy District	Dismantled and not in operation
2.	M/s. Sree Rock Sand Minerals, Sy.No.36, Gopanpalli, Serilingampally, RR District	Dismantled and not in operation
3.	M/s. Sree Sand Mineral, Gopanpalli, Serilingampally, RR District	Dismantled and not in operation
4.	M/s. JMI Stone Crushers (formerly M/s. Jagadamba Metal Industry), Kothwalguda (v), Shamshabad Mandal, Rangareddy District	Dismantled and not in operation
5.	M/s. AMI Stone Crushers (formerly AQI Metal Industries / Ahmed Metal Industries), Kothwalguda (v), Shamshabad Mandal, Rangareddy District	Dismantled and not in operation
6.	M/s. ASR Metal Industries, Kothwalguda (V), Shamshabad Mandal, Rangareddy District	Dismantled and not in operation
7.	M/s. Padmavathi Metal Industry, Kothwalguda (V), Shamshabad Mandal, Rangareddy District	Dismantled and not in operation
8.	M/s. DBR Metal Industry, Kothwalguda (V), Shamshabad Mandal, Rangareddy District	Dismantled and not in operation
9.	M/s. Shama Metal Industry, Kothwalguda (V), Shamshabad Mandal, Rangareddy District	Dismantled and not in operation
10.	M/s. Teja Crusher, Sy. No. 141, Vattinagulapally (V), Gandipet (M), Rangareddy District	Seized the Generator. Not in operation.
11.	M/s. Aadishwar Aggrigates Pvt. Ltd., Sy. No. 246/1 & 246/2, Vattinagulapally (V), Gandipet (M), Rangareddy	Seized the Generator. Not in operation.

	District	
12.	C5 Infra Stone Crusher Pvt. Ltd., (In place of M/s. Kore Stone Minerals), Sy. No. 281, Vattinagulapally (V), Gandipet (M), Rangareddy District	Seized the Generator. Not in operation.
13.	M/s. Adeshwar Traders (Vensai Metal), Sy. No. 115, Vattinagulapally (V), Gandipet (M), Rangareddy District	Seized the Generator. Not in operation.
14.	M/s. Hyderabad Rock Sand, Vattinagulapally (V), Gandipet (M), Rangareddy District	Seized the Generator. Not in operation.
15.	M/s. Laxmi Narsimha Stone Crusher, beside M/s. GMR Stone Crusher, Vattinagulapally (V), Gandipet (M), Rangareddy District	Seized the Generator. Not in operation.
16.	M/s. Sri Laxmi Constructions (formerly M/s. Raghavendra Stone Crusher), Vattinagulapally (V), Gandipet (M), Rangareddy District	Dismantled by the management and not in operation.
17.	M/s. Unnamed Stone Crusher, Located beside the M/s. Aadeshwar Aggregates, Vattinagulapally (V), Gandipet (M), Rangareddy District	Seized the Generator. Not in operation.
18.	M/s. Teja Stone Crusher (Unit-II), Vattinagulapally (V), Gandipet (M), Rangareddy District	Dismantled by the management and not in operation.

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Subsequently, the Board has received complaints stating that some of the crushers located in Vattinagulapally, Kothwalguda, Serlingampally were operating in spite of dismantling/seizing of generators.

In this regard, the Board Officials have inspected the crushers located in Shamshabad, Serilingampally and Gandipet Mandals on 29.08.2022.

The following Crushers were started operations in spite of dismantling/seizing generators.

Sl.No.	Name & Address of the Crusher	Present Status
1.	M/s. Great India Mining, Opposite H.P. Petrol Bunk lane, Goulidoddi (V), Serilingampally(M), Rangareddy District	The unit is in operation.
2.	M/s. Sree Rock Sand Minerals, Sy.No.36, Gopanpalli, Serilingampally, RR District	Dismantled and not in operation
3.	M/s. Sree Sand Mineral, Gopanpalli, Serilingampally, RR District	Dismantled and not in operation
4.	M/s. JMI Stone Crushers (formerly M/s. Jagadamba Metal Industry), Kothwalguda (v), Shamshabad Mandal, Rangareddy District	Dismantled and not in operation
5.	M/s. AMI Stone Crushers (formerly AQI Metal Industries / Ahmed Metal Industries), Kothwalguda (v), Shamshabad Mandal, Rangareddy District	Dismantled and not in operation
6.	M/s. ASR Metal Industries, Kothwalguda (V), Shamshabad Mandal, Rangareddy District	Dismantled and not in operation
7.	M/s. Padmavathi Metal Industry, Kothwalguda (V), Shamshabad Mandal, Rangareddy District	Dismantled and not in operation
8.	M/s. DBR Metal Industry, Kothwalguda (V), Shamshabad Mandal, Rangareddy District	The unit is in operation.

9.	M/s. Shama Metal Industry, Kothwalguda (V), Shamshabad Mandal, Rangareddy District	The unit is in operation.
10.	M/s. Teja Crusher, Sy. No. 141, unit-I, Vattinagulapally (V), Gandipet (M), Rangareddy District	The unit is in operation.
11.	M/s. Aadishwar Aggrigates Pvt. Ltd., Sy. No. 246/1 & 246/2, Vattinagulapally (V), Gandipet (M), Rangareddy District	The unit is in operation.*
12.	C5 Infra Stone Crusher Pvt. Ltd., (In place of M/s. Kore Stone Minerals), Sy. No. 281, Vattinagulapally (V), Gandipet (M), Rangareddy District	The unit is in operation.
13.	M/s. Adeshwar Traders (Vensai Metal), Sy. No. 115, Vattinagulapally (V), Gandipet (M), Rangareddy District	The unit is in operation.
14.	M/s. Hyderabad Rock Sand, Vattinagulapally (V), Gandipet (M), Rangareddy District	The unit is in operation.
15.	M/s. Laxmi Narsimha Stone Crusher, beside M/s. GMR Stone Crusher, Vattinagulapally (V), Gandipet (M), Rangareddy District	The unit is in operation.
16.	M/s. Sri Laxmi Constructions (formerly M/s. Raghavendra Stone Crusher), Vattinagulapally (V), Gandipet (M), Rangareddy District	The unit is in operation.
17.	M/s. Unnamed Stone Crusher, Located beside the M/s. Aadeshwar Aggregates, Vattinagulapally (V), Gandipet (M), Rangareddy District	The unit is in operation.
18.	M/s. Teja Stone Crusher (Unit-II), Vattinagulapally (V), Gandipet (M), Rangareddy District	The unit is in operation.

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* M/s. Aadishwar Aggrigates Pvt. Ltd., Sy. No. 246/1 & 246/2, Vattinagulapally (V), Gandipet (M), Rangareddy District has approached the Hon'ble Appellate Authority against the closure order issued by the Board. The Hon'ble Appellate Authority vide order dated 12.05.2022 has permitted the crusher to operate. The crusher was in operation. However, the Board has appealed before the Hon'ble NGT (SZ) against the orders issued by the Hon'ble Appellate Authority. The Hon'ble NGT has set aside the Hon'ble Appellate Authority orders as the G.O.Ms.No.69, dated 12.04.2022 is not under operational and the PCB may take decision as per procedure keeping in view of G.O.Ms.No.111.

In addition to the stone crushers the following unauthorized RMC plants also operating inspite of seizing the generator.

1. M/s. SVR Infra Ready Mix Concrete (M/s. Sai Srinivasa RMC), Vattinagulapally (V), Gandipet (M), Rangareddy District
2. M/s. Krishnamani Enterprises (Formerly M/s. Best RMC), Sy. No. 57, Nanakramguda, Vattinagulapally (V), Gandipet (M), Rangareddy District
3. M/s. Rank RMC, Vattinagulapally (V), Gandipet (M), Rangareddy District
4. M/s. Natural Rock Sand, Vattinagulapally (V), Gandipet (M), Rangareddy District
5. M/s. Saphthagiri RMC, Vattinagulapally (V), Gandipet (M), Rangareddy District
6. M/s. Raja Pushpa Properties Pvt Ltd, Unit-I, Sy. No. 88, Kokapet (V), Gandipet (M), Rangareddy District
7. M/s. Raja Pushpa Properties Pvt Ltd, Unit-II, Sy. No. 88, Kokapet (V), Gandipet (M), Rangareddy District
8. M/s. Taktha Concrete, Sy. No. 147, Kokapet (V), Gandipet (M), Rangareddy District

9. RDC Concrete India Pvt Ltd, Sy. No. 270, Plot No. 15, Vattinagulapally (V), Gandipet (M), Rangareddy District
10. M/s. Hyderabad Ready Mix and Applications Pvt Ltd, Sy. No. 326/A, Vattinagulapally (V), Gandipet (M), Rangareddy District
11. M/s. Best Concrete, unit-II, Kokapet (V), Gandipet (M), Rangareddy District
12. M/s. BMR Concrete (Aulia RMC), Vattinagulapally (V), Gandipet (M), Rangareddy District
13. M/s. SSR Concrete, Sy. No. 289, Vattinagulapally (V), Gandipet (M), Rangareddy District
14. M/s. Balaji RMC, Sy. No. 4, Vattinagulapally (V), Gandipet (M), Rangareddy District (Closed)
15. M/s. Arkid RMC, Vattinagulapally (V), Gandipet (M), Rangareddy District (Closed)
16. M/s. Elite RMC, Vattinagulapally (V), Gandipet (M), Rangareddy District (Closed)
17. M/s. Sree Concrete RMC, Vattinagulapally (V), Gandipet (M), Rangareddy District
18. M/s. SMR RMC, Bandlaguda Jagir (V), Gandipet (M), Rangareddy District
19. M/s. Vara Prada Real Estates Pvt. Ltd., Narsingi (V), Gandipet (M), Rangareddy District
20. M/s. Vasavi Developers, Sy No. 258, Narsingi(V), Gandipet (M), Rangareddy District
21. M/s. Jayabheri Properties Pvt Ltd, Unit-I, Puppalaguda (V), Rajendranagar (M), Rangareddy District
22. M/s. Jayabheri Properties Pvt Ltd, Unit-II, Puppalaguda (V), Rajendranagar (M), Rangareddy District
23. M/s. Giridhari Homes RMC, Kismatpur, (V), Gandipet (M), Rangareddy District (Closed)
24. M/s. ACC Limited (formerly M/s. Veera RMC India Pvt. Ltd.), Sy.No.170, Janwada (V), Shankarpally (M), Rangareddy District
25. M/s. First Choice Ready Mix, Mirzaguda (V), Shankarpally(M), Rangareddy District
26. M/s. KSR Crest (RMC) (Service No.1207/1844), H.No.7-37/3 & 7-37/4, Near Kollur Gate, Janwada (V), Shankarpally(M), Rangareddy District
27. M/s. Premier Ready Mix Concrete, Sy.No.218, 219 & 220, Mirzaguda (V), Shankarpally(M), Rangareddy District
28. M/s. Prism Jhonson Limited, Mirzaguda (V), Shankarpally(M), Rangareddy District
29. M/s. Supreme Ready Mix, Mirzaguda (V), Shankarpally(M), Rangareddy District
30. M/s. ACC Limited, Unit - II, Sy.No.170, Janwada (V), Shankarpally (M), Rangareddy District
31. M/s. Apex Ready Mix, Kothwalguda (V), Shamshabad(M), Rangareddy District
32. M/s. ASR Ready Mix, Kothwalguda (V), Shamshabad(M), Rangareddy District
33. M/s. Prajay Infra (RMC), Kothwalguda (V), Shamshabad(M), Rangareddy District
34. M/s. SRR Ready Mix, Kothwalguda (V), Shamshabad(M), Rangareddy District
35. M/s. Krishnamani Enterprises, Sy.No.57, Nanakramguda (V), Serilingampally (M), Rangareddy District
36. M/s. Best Concrete RMC Plant, Sy.No.57, Nanakramguda (V), Serilingampally (M), Rangareddy District
37. M/s. SVS Projects India Pvt. Ltd., Sy.No. 35P, 36, Hitech City, Gachibowli (V), Serilingampally (M), Rangareddy District.

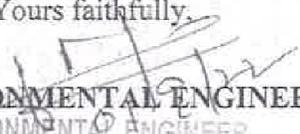
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It is submitted that the stone crushers and RMC plants located in G.O.Ms.No.111 area violating the closure orders issued by the Board continuously in spite of dismantling/seizing of Generators.

In view of the above, it is requested to direct the Tahsildars of Gandipet, Shamshabad & Serlingampally to dismantle the unauthorized stone crushers and ready mix plants.

Yours faithfully,


ENVIRONMENTAL ENGINEER
ENVIRONMENTAL ENGINEER

Copy submitted to the Member Secretary, Board Office, TSPCB, Sanathnagar, Hyderabad for kind information.

Copy submitted to the JCEE, Zonal Office, TSPCB, Begumpet, Hyderabad for kind information.

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Status Report of the Telangana State Pollution Control Board (Respondent No.4) in WA No.06 of 2022 filed Sri P.V. Subramanya Varma R/o. Hyderabad against unauthorized Stone Crushing units operating illegally in Rangareddy & Sangareddy Districts:

It is to submit that an application was filed in Hon'ble NGT OA No. 06 of 2022 filed by Sri P.V. Subramanya varma R/o. Hyderabad praying the Hon'ble Tribunal to declare the inaction of the respondent Nos.1 to 14 in preventing establishment and operation of the illegal and unauthorized stone crushing units of Respondent Nos.15 to 33 in Rangareddy and Sangareddy districts and prevent the operation of the Respondent Nos.15 to 33.

Accordingly, the Telangana State Pollution Control Board (Respondent No. 4) has filed a status report dated 30.03.2022 before the Hon'ble NGT.

In this regard, the following fresh status report is submitted: -

1. **M/s. Arkid Infra, Sy. No. 192, 193, 194, 195, 196, 197 & 198, Kollur (V), Ramachandrapuram (M), Sangareddy District:**
2. **M/s. Pulluri Mining & Logistics Pvt. Ltd., Unit-I, Sy. No. 196, 197 and 198, Kollur Village, Ramachandrapuram (M), Sangareddy District:**
3. **M/s. Hitech Stone & Robos and Industry, Sy. No.193 &194, Kollur, Sangareddy District:**
4. **M/s. Hanuma Enterprises, Sy. No. 12E, Osman Nagar (V), Ramachandrapuram (M), Sangareddy District:**
5. **M/s. Gold Dust Ventures LLP, Sy.No.192 to 198, Kollur (V), Ramachandrapuram (M), Sangareddy District:**

During inspection on 29.08.2022, it was observed that the above five stone crushers are already dismantled and removed machinery from the premises.

6. M/s. Sri Sai Balaji Rock, Sy. No.193 & 194, Kollur, Sangareddy District:

- i. During inspection on 29.08.2022, it was observed that the above stone crusher is not in operation and idle. However, a DG set was found within the premises of the industry. Large deposits of legacy stone metal were observed within the premises. A letter was addressed to the District Collector, Sangareddy on 02.09.2022 to take necessary action as per the directions of Hon'ble High Court of Telangana vide order dated 18.01.2022 in the matter of W.P.No.12022 of 2020.

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- ii. Subsequently, a joint inspection team consisting of officials from Revenue Department, TSPCB and Mines & Geology department inspected the stone crusher on 03.09.2022. During the inspection it was observed that the crusher was not in operation and idle. Large deposits of legacy stone metal were observed within the premises. It was also observed that the power supply to the crusher was disconnected & sealed earlier and the same was found intact. However a DG set was also found within the premises of the crusher which was also not in operation. The joint inspection team opined to remove the DG set from the premises and the proprietor of the crusher has removed the DG set from the premises.

Submitted for kind information.

C. S. S.
ENVIRONMENTAL ENGINEER
Environmental Engineer
T.S. Pollution Control Board
Regional Office-I, SANGAR



TELANGANA STATE POLLUTION CONTROL BOARD

Regional Office – I: Sangareddy

5-1-28, Shantinagar, Sangareddy District– 502 001

Annexure - II

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GEETA SAPARE
Environmental Engineer

Ph.No.08455-276795

Email: ee-mdk1-tspcb@telangana.gov.in

Lr. No. 01/PCB/RO-I:SRD/MDK/2022- 2239

Date: 01.09.2022

To
The District Collector,
Sangareddy District.

Sir,

Sub: TSPCB – RO-I-SRD – M/s. Sri Sai Balaji Rock Industry (Stone Crushing unit), Sy. No.193 &194, Kollur(V), Ramachandrapuram(M), Sangareddy District — Hon'ble High Court orders dt.18.01.2022 in WP.No.12022 of 2020 and Hon'ble NGT, Chennai orders dt:17.08.2022 in OA No.06 of 2022- Action requested - Reg.

Ref: 1. Hon'ble High Court orders dt.18.01.2022 in WP.No.12022 of 2020.
2. Lr. No. 01/PCB/RO-I:SRD/MDK/2022-2063, Dt: 20.06.2022
3. Hon'ble NGT order dated 17.08.2022 in OA No.06 of 2022
4. Inspection of the site by the Board officials on 29.08.2022

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It is to submit that, the Hon'ble High Court of Telangana vide order dt.18.01.2022 in WP.No.12022 of 2020 issued following orders (Annexure-I):

“

Learned Government Pleader for Revenue, at this Stage, has stated before this Court that the orders passed by the Board shall be implemented positively within four weeks, if they have not been implemented so far.

Resultantly, the present writ petition is disposed of with a direction to the State Government to ensure that the orders passed by the Board are implemented and no mining/crushing activity takes place in respect of the area in question. It is made clear that in case the orders passed by the Board are not implemented by the revenue authorities, this Court shall be taking suo motu contempt proceedings against the revenue authorities.

In this regard, vide reference 2nd cited, a letter dated 20.06.2022 was addressed to the District Collector requesting to issue necessary instructions to the concerned revenue authorities to stop the operations of above stone crusher in compliance with the direction issued by the Hon'ble High Court of Telangana.

Further, it is to submit that an application was filed in Hon'ble NGT OA No. 06 of 2022 by Sri P.V. Subramanya varma R/o. Hyderabad praying the Hon'ble Tribunal to declare the inaction of the government authorities in preventing establishment and operation of the illegal and unauthorized stone crushing units in Rangareddy and Sangareddy districts.

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The Board has submitted its report to the Hon'ble NGT on 30.03.2022. The Hon'ble NGT order dated 17.08.2022 in the matter of OA No. 06 of 2022 made a remark that despite the action taken by the authorities, the stone crushing units are still running with the help of DG sets.

It is to submit that, 6 Nos of crushers from Sangareddy district were respondents to the above petition and 5 of them were dismantled and removed the machinery except one unit i.e., M/s. Sri Sai Balaji Rock Industry (Stone Crushing unit), Sy. No.193 &194, Kollur(V), Ramachandrapuram(M), Sangareddy District. During latest inspection on 29.08.2022, it was observed that the industry has installed the DG Set for operating the crusher clandestinely.

In view of the above it is once again requested to issue necessary instructions to the concerned revenue authorities to stop the operations of above stone crusher in compliance with the directions issued by the Hon'ble High Court of Telangana in WP.No.12022 of 2020 and Hon'ble NGT, Chennai in the matter of OA No.06 of 2022.

This is submitted for favour of kind information and taking necessary action.

Yours faithfully,


ENVIRONMENTAL ENGINEER
Environmental Engineer,
T.S. Pollution Control Board,
Regional Office-1, SANGAREDDY.

Copy submitted to:

1. The Member Secretary, TSPCB, Board office, Sanathnagar for kind information and necessary action.

2. The JCEE, Zonal office, R.C Puram for kind information.

